

CP NO.11 (ND)/2010
RT No.20/2016

Mr. Pawan Kumar

...Petitioner

Versus.

M/s Newtech Agro Products Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Vaibhav Sahni, Advocate for petitioner.
Mr. Praveen Gupta, Advocate for respondents No.1 & 5 to 9.

Mr. Vaibhav Sahni, Advocate has filed Memo of Appearance. Seeks time to file Power of Attorney and no objection from the previous counsel. Let the needful be done within a week. Learned counsel for both the parties are directed to supply two extra sets of Paper Books in the registry at least three days before the date fixed.

List the matter on 27.09.2016 for arguments.

R. P. Nagrath

(Justice R.P. Nagrath)
Member(Judicial

Deepa Krishan

(Deepa Krishan)
Member (Technical)

September 15, 2016

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